

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

CONTEMPT PETITION NO.170/00062/2019
IN
OA NO.170/000744/2017

DATED THIS THE 30TH DAY OF AUGUST, 2019

HON'BLE DR.K.B.SURESH ...MEMBER(J)
HON'BLE SHRI C.V. SANKAR ...MEMBER(A)

S. H. Jayappa,
Aged about 55 years,
S/o Doddahanumappa,
GDS MD, Siddapura BO, a/w
Bheemasandra SO-577520,
Under Chitradurga HO,
Residing at Siddapura Village,
Chitradurga Taluk.Applicant.

(By Advocate Shri B. Venkateshan)

Vs.

1. Shri S. Rajendra Kumar,
The Post Master General,
South Karnataka Region,
Bengaluru-560 001.

2. Shri Shivraj Kindemath,
Superintendent of Post Offices,
Chitradurga-577501.Respondents

(By Standing Counsel Shri Vishnu Bhat, for Respondents)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** ...**MEMBER(J)**

Writ petition No. 40703/2019 is filed against our order dated 01.03.2019 in OA.No.744/2017. Therefore the Contempt Petition is dismissed. Notice discharged, but with liberty. No costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in CP No.170/0062/2019

1. Annexure CP-1 : Copy of order dated 1.3. 2019 in OA.No.744/2017
2. Annexure CP-2 : Copy of Applicant's representation dated 4.4.2019.
